

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

UNSTARRED QUESTION NO:4962
ANSWERED ON:23.12.2014
SPORTS ASSOCIATIONS
Kalvakuntla Smt. Kavitha

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) the number of Sports Olympic Associations recognized by the Government along with the office bearers including Presidents associated with the said Association;
- (b) whether any restriction has been imposed by the Government to restrict the role of politicians in the said associations;
- (c) if so, the details thereof and if not, the reasons therefor; and
- (d) the details of grant provided to the said Associations functioning in the field of sports during each of the last three years and the current year?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS AND SPORTS (SHRI SARBANANDA SONOWAL)

- (a) Madam, 54 National Sports Federations (NSFs) have been granted recognition by the Govt. for the year 2014. Out of these, 7 NSFs were granted recognition upto 31.10.2014. Of the 54 disciplines, 25 disciplines are included in the Olympics (including Paralympic Committee of India and Winter Games Federation of India for para-sports and winter sports respectively). The details of the office bearers of the said 25 NSFs is given in Annexure-I.
- (b) & (c) No, Madam. NSFs are autonomous bodies registered under the Societies Registration Act 1860 or under the Companies Act. The Government does not interfere in their day to day affairs including determining the eligibility criteria and role of their Office Bearers.
- (d) The details of grants provided to the NSFs during last three years and the current year is given in Annexure-II